

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1069-1070 of 2019

IN THE MATTER OF:

Yogesh Mehra

...Appellant.

Versus

Vaayu Infrastructure LLP. & Ors.

...Respondents.

Present:

For Appellant: Ms. Varsha Banerjee and Mr. Alok Dhir, Advocates

**For Respondents: Mr. Shashank Agarwal and Mr. Satendra Rai,
Advocates for R-1.**

**Mr. R. Sudhinder, Ms. Ekta Bhasin and Raghav
Shankar for R-2**

**Mr. Sanjay Shorey, Director Legal, R-3 (MCA) and
Mr. Rakesh Tiwari, Advocate for R-3.**

Mr. Rahul Kumar, Advocate for R-4.

ORDER
(Virtual Mode)

13.10.2020 List before the Bench on which Hon'ble V.P Singh, Member
(Technical) is not a Member.

Post the Appeal for Hearing on **26th November, 2020.**

[Justice Bansi Lal Bhat]
The Acting Chairperson

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)